

Name of the Corporate Debtor: ADI Automotives Private Limited

Date of commencement of CIRP: 08.01.2020

List of Creditors as on: 11.05.2022

List of Operational Creditors
(Govt. Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount to contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC					
1	Assessing Authority Gurugram (West) through Excise & Taxation Commissioner	21.10.2020	80,331,419	*	OC-Govt. Dues	Nil	No	NA	Nil	Nil	0	80,331,419	
2	Office of Commissioner, Central Goods & Services Tax	21.11.2020	149,082,975	*	OC	Nil	No	NA	Nil	Nil	0	149,082,975	
3	Employees Provident Fund Organisation	25.01.2021	4,120,079	*	OC	Nil	No	NA	Nil	Nil	0	4,120,079	
4	Joint Commissioner of Income Tax (OSD), TDS Circle, Gurgaon	23.03.2022	9,034,971	9,034,971	OC	Nil	No	NA	Nil	Nil	0	Nil	
Total			242,569,444	9,034,971									

* Some Creditors have filed claim but not in proper prescribed format as per the provisions of Insolvency & Bankruptcy Code, 2016. The Creditors have filed claim on letter head / letter form / in wrong form. They have been advised by the undersigned to file their claim in prescribed form / format as per the provisions of the Insolvency & Bankruptcy Code, 2016.

*under verification as supporting documents not submitted by Claimant